

(घ) क्या कोयले की कमी को दूर करने के लिए जीवन्त राज्यों का अयोग किया जावेगा ?

श्री मंत्रालय में राज्य मंत्री (श्री विजय नारायण) :
(क) मध्य प्रदेश के मांसी जंक्शन से मुक्त होने वाली तथा वहाँ से गुजरने वाली 3 सप्ताही गाड़ियाँ कोयले की कमी के कारण 23 दिन से लेकर 32 दिन तक की विभिन्न अवधियों के लिए रूक रही हैं।

(ख) ये सभी गाड़ियाँ पुनः चालू कर दी गई हैं।

(ग) प्रश्न नहीं उठता।

बिहार में परिवहन सेवा में सुधार

2465. श्री तुकनदेव नारायण यादव : क्या नीचहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार बिहार में परिवहन सेवाओं में सुधार करने के विचार से बिहार सरकार को विशेष सहायता देने का है; और

(ख) प्रत्येक राज्य में पक्की सड़कों की कुल लम्बाई कितनी है ?

नीचहन और परिवहन मंत्रालय में प्रचारी राज्य मंत्री (श्री बाबू राम) : (क) केन्द्रीय और राज्य शस्रीय प्लान व्यवस्थाओं में परिवहन सेवाओं की व्यवस्थाएँ कुल परिवहन के एक भाग के रूप में होती हैं। बिहार को कोई भी विशेष सहायता देने का प्रस्ताव नहीं है।

(ख) प्रत्येक राज्य में सड़क की गई लम्बाई की संलग्न विवरण में दिखाया गया है।

बिहार

राज्य / संघ राज्य क्षेत्र का नाम	1-1-1978 के अनुसार कुल सड़क की गई सड़कों की लम्बाई (कि० मी० में)
1	2
1. बाँझ प्रदेश	23,618
2. बिहार	4,308
3. बिहार	23,517
4. पुष्पेश्वर	24,078

1	2
5. हरियाणा	15,145
6. हिमाचल प्रदेश	3,145
7. जम्मू और काश्मीर	5,314
8. कर्नाटक	50,186
9. केरल	14,464
10. मध्य प्रदेश	19,256
11. महाराष्ट्र	47,731
12. मणिपुर	212
13. मेघालय	1,454
14. नागालैण्ड	1,196
15. उड़ीसा	10,197
16. पंजाब	27,690
17. राजस्थान	29,842
18. सिक्किम	851
19. तमिलनाडु	52,319
20. त्रिपुरा	1,748
21. उत्तर प्रदेश	42,668
22. पश्चिम बंगाल	13,618
23. अण्डमान और निकोबार द्वीप समूह	541
24. अरुणाचल प्रदेश	1,000
25. चण्डीगढ़	1,000
26. दादरा और नगर हवेली	160
27. दिल्ली	218
28. गोवा, दमन और दिवू	953
29. लक्षद्वीप	160
30. मिजोरम	89
31. पच्छीमबेरी	513

Forcibly stoppage of Quilon-Madras Mail at Tenmalai Railway Station

2466. SHRI M. ARUNACHALAM:
Will the Minister of RAILWAYS be pleased to state:

(a) whether 106-Quilon-Madras Mail was stopped by Railway Employees who are alleged to be Maoist for two hours on the 26th Janu-

ary, 1979 at Tenmalai (Ghat section) in Madurai Division of Southern Railway and thereby caused great inconvenience and agony to the travelling public;

(b) what action the Divisional Railway Administration has taken against the culprits to maintain discipline and smooth running of trains; and

(c) if no action taken by the Police, what is the departmental action taken on those employees whose names were already reported by the Railway Intelligence?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). On 26-1-1979, a group of railway engineering gang staff squatted in front of the Pay Special at Tenmalai station demanding payment of overtime and flood advance, etc. They also detained 108 Quilon-Madras Mail for about 90 minutes. However, on arrival of the local police, the agitators dispersed peacefully.

(c) Suitable departmental disciplinary action has been initiated against these employees.

Homoeopathic Dispensaries

2467. **SHRI PRADYUMNA BAL:**
SHRI MANOHAR LAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how many homoeopathic dispensaries C.G.H.S. are functioning in Delhi and their locations;

(b) whether all these dispensaries are independent units;

(c) if not, the number of Homoeopathic dispensaries which are functioning under the charge of Allopathic doctors; and

(d) when such Homoeopathic dispensaries in Delhi shall start functioning as independent units?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABJI RAY): (a) There are three C.G.H.S. homoeopathic dispensaries at R. K. Puram, Dev Nagar and Gole Market and two homoeopathic units at Darya Ganj and Rajouri Garden functioning in Delhi.

(b) and (c) The three dispensaries are functioning independently. The two Homoeopathic units started in part (a) each have a homoeopathic doctor but are functioning under the over-all administrative control of the Medical Officer in-charge of the Allopathic dispensary to which they are attached.

(d) There is no proposal at present to make the two units referred to in part (a) above independent units.

Issue of permits to Commercial Vehicles

2468. **SHRI C. R. MAHATA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Government have any intention to issue more permits to the commercial vehicles on the route Delhi to Ghaziabad and nearby places of Delhi for the public facilities as well as to abolish monopolistic system; and

(b) if so, what are the details in this regard and if not, the reasons therefor?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) (a) According to the information furnished by Delhi Administration, no more permits are to be issued to the commercial vehicles on the route Delhi to Ghaziabad and nearby places.